

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 18th January, 2018.

No. LR (A) 32/92/Pt.IV/12 –The Governor of Meghalaya is pleased to appoint the following Advocates as Assistant Government Pleader/Assistant Public Prosecutor, East Garo Hills, Williamnagar with immediate effect and till 30th June, 2018 or until further order whichever is earlier

1. Shri Pinderson N. Sangma
2. Shri Joseph Sangma
3. Smti Eudia M. Sangma
4. Shri John Jevier D. Sangma
5. Miss Sweety M. Sangma
6. Shri Baseng N. Marak
7. Shri Pinpin A. Sangma


(A. K. Sangma)

Joint Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.IV/12-A,
Copy forwarded to: -

Dated Shillong, the 18th January, 2018.

1. The Director General of Police, Meghalaya, Shillong.
2. The Deputy Commissioner, Williamnagar.
3. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
4. The Secretary, Meghalaya State Law Commission, Shillong.
5. The District & Session Judge, Williamnagar.
6. The Chief Judicial Magistrate, Williamnagar.
7. The Judge, Autonomous District Council Court, Tura.
8. The Superintendent of Police, Williamnagar.
9. The Accountant General (A & E), Meghalaya .The Assistant Government Pleader-cum-Assistant Public Prosecutor will not be entitled to retaining fees but will receive other fees for appearing/conducting cases in the Courts as per Government O.M. No. LR (B) 1/89/Pt./33, dt 28.03.2000 as amended.
10. The above Advocate concerned.
11. The Secretary, Shillong Bar Association, Shillong/Jowai Bar Association Jowai/Tura Bar Association Tura.
12. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
13. Law (B) Department.
14. NIC, Shillong.
15. DEO, Law Department.
16. Guard file.

By order etc.,


Joint Secretary to the Government of Meghalaya,
Law Department.